

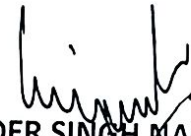
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following arrangement was made for Special Lok Adalat scheduled on 14.05.2022 (2nd Saturday) at Rouse Avenue Court Complex.

Name of Officers/ Officials	Date of Meeting/duties	Purpose	Deputed Vehicle No.	Name of driver
1. Cash Branch & Fine & Audit Branch, RADC, New Delhi.	14.05.2022	Special Lok Adalat (Cash Duty)	DL 3CBP 1700	Sunil

Driver will be entitled to avail compensatory leave in lieu of duty performed by him on **14.05.2022 (2nd Saturday)** as per rule within six months as per circular no. 72971-73101/Admn.II/Leavè/2018 dt. 22/11/2018 as per rule.

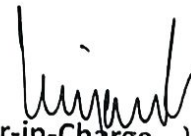

(GAJENDER SINGH NAGAR)
Officer-in-Charge
Pool Car Section/THC/Delhi.

35773 - 785

No. _____/Pool Car/Arrangement/THC/2022 Dated, Delhi **13 MAY 2022**

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), RADC, New Delhi.
3. The Officer concerned.
4. Sr. A.O.(Jud.), Administration Branch-III, Tis Hazari, Delhi and RADC(New Delhi).
5. Sr.A.O (Jud.), Accounts Branch (Central/West), THC, Delhi and RADC, New Delhi , A.O., Website (English and Hindi) and Biometric Branch, THC, Delhi & RADC, New Delhi.
6. Driver Concerned.


Officer-in-Charge
Pool Car Section/THC/Delhi.